## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

56

T.C.P No. 87/(MAH)/2015

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY

MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 10.07.2017

NAME OF THE PARTIES:

Cotonificio Honegger S.P.A.

V/s.

M/s. Raymond Luxury Cottons Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Abhishek Swanool, Adv.

2. Mr. Mehul. Shah, Adv.

[ For the Petitloner].

## **ORDER**

## TCP 87/397-398/NCLT/MB/MAH/2015

At request of the parties, list this matter on 8.9.2017.

Sd/V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR Member (Judicial)